

shortage of 30.8%. The details of power supply position during the period April, 1993-January, 1994 are given below:-

	<i>Energy (MU)</i>	<i>Peak Power (MW)</i>
Requirement	31650	7295
Availability	27171	5045
Deficit	4479	2250
	(14.2%)	(30.8%)

(d) to (f). An assessment of the transmission and distribution system has been made. Matching transmission network would be required for the ongoing planned generation capacity addition. The generation capacity addition projects are ordinarily cleared only when matching transmission projects form part of the system.

[English]

Auditions conducted by Doordarshan

1849. SHRI MAHENDRA KUMAR SINGH THAKUR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether any policy/guidelines exist as regard to auditions of news, dramas, announcements etc. to be conducted by the Doordarshan and All India Radio;

(b) if so, whether the guidelines have been followed in this regard during the past few years; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) Yes, Sir.

(b) Yes, Sir.

(c) Does not arise.

Investment in Power Sector

1850. SHRI C. SREENIVAASAN: Will the Minister of POWER be pleased to state:

(a) the total investment made in the Power Sector in the country during the last three years;

(b) the total amount invested in the Power Sector particularly in Tamil Nadu;

(c) whether private investors have been allowed to produce power and supply the same to the consumers including the Government; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) and (b). Details are given below:

(Rs in crores)

<i>Period</i>	<i>Total approved outlay for the Power sector</i>	<i>Approved outlay in Power Sector for Tamil Nadu</i>
1993-94	16419.91	515.66
1992-93	12781.02 (Revised outlay)	456.40
1991-92	14517.89 (Actual)	446.82 (Actual)

(c) and (d). Private Sector entrepreneurs can set up enterprises, either, as Licensees, or as generating companies. A licensee company holds a license issued by the State Government concerned to supply and distribute energy in a specified area and may or may not have a generating station (s). A Generating company normally supplies to the Grid. Generating companies can enter into a contract for the sale of electricity generated by it with the State Electricity Board in any State where it owns/operates generating stations(s) or in any other state it is carrying on its activities or with any other person with the consent of the competent Government.

Wayside Amenity on National Highway in Andhra Pradesh

1851. SHRI S.M. LALJAN BASHA: Will the Minister of SURFACE TRANSPORT be pleased to state the details of rest rooms constructed/ proposed to be constructed on National Highways in Andhra Pradesh?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): Wayside amenities have been constructed at Pedda Amberpet and Jadcherla on NH 9 and 7 respectively. Such amenities are also under construction near palamaner on NH 4 and are proposed to be constructed at New Zahiabad on NH 9 and at km. 82 on NH 4.

Metro Channel Programmes

1852. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the policy adopted by the Government to monitor and regulate the

programmes being telecast on Metro Channels;

(b) whether the programmes telecast on time slots are vulgar in content; and

(c) if so, the steps Government propose to take to ban telecast of such programmes on Metro Channels?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO):

(a) The Programmes telecast on the Metro Channel of Doordarshan are reviewed on a regular basis and suitable changes carried out wherever warranted.

(b) No, Sir.

(c) Does not arise.

Desiltation Programme in Ganga

1853. DR. ASIMBALA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there is any desiltation proposal in Ganga from Farakka to Sagar Island;

(b) if so, the details thereof; and

(c) the details of navigational programmes launched in river Ganga?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b). Steps are being taken by the Inland Waterways Authority of India to ensure that regular dredging is undertaken in Farakka-Calcutta stretch of the Ganga by a departmental dredger and a minimum depth of 2 m